GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

RAJYA SABHA

UNSTARRED QUESTION NO. 2171 TO BE ANSWERED ON 16.12.2021

ECONOMIC SECURITY OF SMALL SHOPKEEPERS

2171. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has taken note of the economic security of small shopkeepers;
- (b)if so, the details thereof and the steps taken in this regard;
- (c)whether about three crore small traders/shopkeepers in the country are likely to be benefited from the Pension Scheme for shopkeepers/retail traders and self-employed persons and if so, the details thereof; and
- (d) the details of small shopkeepers and retail traders covered under the said Pension Scheme in Namakkal District of the State of Tamil Nadu?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (d): The Government has launched a National Pension Scheme for Traders, Shopkeepers and Self-Employed Persons (NPS-Traders) on 12.09.2019.

The traders, shopkeepers and self-employed persons in the age group of 18-40 years with an annual turn-over not exceeding Rs.1.5 crore and who are not a member of EPFO/ESIC/NPS (Govt. funded) /PM-SYM or not an income tax payer, are eligible to join the scheme. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government.

Enrolment to the Scheme is done through the Common Service Centres, with its network of about 4 lakh Centres across the country. In addition, eligible persons can also self-enroll through visiting the portal at www.maandhan.in. The beneficiaries, after attaining the age of 60 years, are eligible for a monthly minimum assured pension of Rs.3,000/-.

As on 05.12.2021, 846 beneficiaries have been enrolled under this scheme in the State of Tamil Nadu including Namakkal district.
